

officer. The pension cases are by and large settled during this period.

(d) and (e). Ad-hoc increases in pension ranging between Rs. 5/- and Rs. 10/- per month were given with effect from 1st October, 1963 for pensioners drawing pension upto Rs. 200/- per month. These were allowed in addition to temporary increases given in 1958, which range from Rs. 10/- to Rs. 12.50 in respect of pensions upto Rs. 100/- per month.

(f) and (g). No, Sir. The position of Government servants who are in service is different from that of pensioners. The latter, in principle, are not eligible to the same concessions as are admissible to serving Government employees.

Security Paper Mill, Hoshangabad

4053. Shri Nitiraj Singh Chaudhary: Will the Minister of Finance be pleased to state:

(a) the amount so far invested on Security Paper Mill, Hoshangabad; and

(b) the amount proposed to be spent hereafter to complete it?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deasai): (a) and (b). The capital outlay on this project would be about Rs. 12 crores, out of which an amount of Rs. 8.08 crores has been booked in accounts upto end of March, 1967.

Storage Dam at Tons

4054. Shri Ram Kishan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the State Governments of Haryana, Uttar Pradesh and Himachal Pradesh have approached the Central Government for financial assistance to build a storage dam on the Tons, a tributary of Jamuna; and

(b) if so, the reaction of the Central Government thereto?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Project Report of Kishau Dam Project on river Tons has not so far been received from the Government of U.P. The question of financial assistance for the Project will arise only after the Project has been included in the Plan and approved for execution.

भारत सरकार मुद्रासाख्य, प्रसीगढ़ के अधिकारियों के विरुद्ध शिकायतों

4055. श्री रघुवीर सिंह शास्त्री :
 श्री अर्जुन सिंह महीरिया :
 श्री राम गोपाल शास्त्री :
 श्री रामाचलार शर्मा :
 डा० सूर्य प्रकाश पुरी
 श्री प्रकाशवीर शास्त्री :
 श्री अंकार लाल डेरवा :
 श्री हुकम चन्द कछवाय :
 श्री शिव कुमार शास्त्री :

क्या निर्माण, आवास तथा पूर्ति मंत्री 1 दिसम्बर, 1966 के प्रतारंकित प्रश्न संख्या 2815 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार मुद्रासाख्य, प्रसीगढ़ के मृतपूर्व अधिकारियों के विरुद्ध की गई शिकायतों की जांच पूरी हो गई है;

(ख) यदि हां, तो उसका क्या परिणाम निकला; और

(ग) यदि नहीं, तो देरी के क्या कारण हैं ?

निर्माण, आवास तथा पूर्ति मन्त्रालय में उपस्थित (श्री हुकमचन्द सिंह) : (क) जी हां ।

(ख) और (ग). जांच की रिपोर्टें, जहां भी आवश्यक है केन्द्रीय सतर्कता आयोग के परामर्श से परीक्षाधीन हैं । कुछ रिपोर्टों की परीक्षा पूरी हो चुकी है तथा जहां भी आवश्यक हुआ है, आवश्यक कार्रवाई की गयी है ।